

National Company Law Tribunal

Allahabad Bench

C P No.(IB) 319/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2018

NAME OF THE COMPANY: Kumar Gandharva Vs. Attero Recycling Pvt Ltd.

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

CP No. (IB) 319/ALD/2018

Sh. Abhinav Gaur, Advocate for the Operational Creditor and Sh. Prabodh Kumar Bajpai, Advocate for the Corporate Debtor, is present in the Court.

Learned counsel for the Operational Creditor requested withdrawing the petition. Prayer is allowed. Petition is dismissed as withdrawn.

Dated: 20.09.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**

Typed by:
Md. Zaid
(Stenographer)